

**FORM G (UPDATED)**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
APEX STEEL PRIVATE LIMITED OPERATING IN  
STEEL INDUSTRY AT PATNA, BIHAR**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Apex Steel Private Limited PAN: AAECA0835G CIN: U27310BR1999PTC008912
2.	Address of the registered office	106, Ashiana Towers Exhibition Road, Patna, Bihar, India, 800001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Fatuha Industrial Area, Plot no. C-7, Road no. 9, Patna: 803201.
5.	Installed capacity of main products/ services	Information not Available
6.	Quantity and value of main products/ services sold in last financial year	Information not Available
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – <a href="mailto:cirp.apexsteel@gmail.com">cirp.apexsteel@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be shared separately with the Applicant after receiving the request through email at <a href="mailto:cirp.apexsteel@gmail.com">cirp.apexsteel@gmail.com</a> from Resolution Applicants.
10.	Last date for receipt of expression of interest	6 <sup>th</sup> January, 2024
11.	Date of issue of provisional list of prospective resolution applicants	9 <sup>th</sup> January, 2024
12.	Last date for submission of objections to provisional list	14 <sup>th</sup> January, 2024
13.	Date of issue of final list of prospective resolution applicants	18 <sup>th</sup> January, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23 <sup>rd</sup> January, 2024
15.	Last date for submission of resolution plans	22 <sup>nd</sup> February, 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.apexsteel@gmail.com">cirp.apexsteel@gmail.com</a>

*\*As per the best available information received from the suspended Board of Directors.*

\*\* Through newspaper advertisement published in the Patna editions of The Indian Express (English) and other regional newspaper Hindustan (Hindi) on 9<sup>th</sup> December, 2023. Thereafter, the time was extended by advertisements dated 27<sup>th</sup> December, 2023.

Place: Kolkata  
\*\*Date: 27.12.2023



Sd/-  
**AJAY KUMAR AGARWAL**  
Interim Resolution Professional  
For Apex Steel Private Limited  
Regd No.:IBBI/IPA-002/IP-N00608/2018-19/11859  
Plot no. IID/31/1, Street No. 1111,  
PS QUBE, Unit Number 1015A, 10<sup>th</sup> Floor  
Beside City Centre 2, Kolkata-700161  
AFA Valid Upto: 8<sup>th</sup> November, 2024

27/12/2023



**OF DEFENCE  
H SCHEME (ECHS)  
HINDAN  
dan@gmail.com**



Medical staff on contractual basis in  
ear/till attaining the maximum age subject to  
a post.

	No of Vac.	Fixed Remuneration
Managerial positions.	01	₹ 75,000/-
	01	₹ 75,000/-
	01	₹ 75,000/-
	02	₹ 28,100/-
Work experience.	01	₹ 28,100/-
	01	₹ 28,100/-
Experience.	01	₹ 28,100/-
of work experience.	01	₹ 16,800/-

www.echs.gov.in . For additional details,  
mail ID stnhqechshindan@gmail.com.

s per requisite format along with self  
experiences will be submitted to OIC  
on received after due date will not

and telephonically. Candidates must  
graduation / diploma / course, work  
interview. No TA/DA is admissible.

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AFA Valid Upto: 8th November, 2024

**ERN RAILWAY  
ER NOTICE**

Construction/Northern Railway, Tilak Bridge, New  
of India invites open e-tender under Single-

Carrying out Preliminary Engineering Cum  
of GAD of Bridges, L-section, yard plans,  
ration and submission of DPR & other  
ey for new line between Mullanpur station

Months  
883.99/- (Rs. Twenty One lakhs Twelve  
pees and Ninety Nine paise only).  
42,300/- (Rs. Forty Two thousand three

Order and opening of tender : Tender  
on 15.01.2024 on IREPS website i.e.  
participate in the e-tender, the Bids of  
01.2024.

Document : The detailed e-tender notice  
www.ireps.gov.in from 23.12.2023 to  
offer their technical and financial bid  
conditions in respect of above tenders are

/la Raikot/2023 Dated: 23.12.2023 4038/23

**Form No.15  
Before The Debts Recovery Tribunal**

Wing A, B & F (2nd Floor) Karpuri Thakur Sadan, Kendriya Karmchhari  
Parishar (GPOA), Near Rajeev Nagar Thana, Ashiana Digha Road, Patna-800025

**O. A. No. 427 of 2023**  
Bank of India, Ramchandrapur, Near Fish Market, Biharsharif Branch,  
Nalanda.

..... **APPLICANT**  
**Versus**  
M/s Devraha Enterprises and Others. .... **DEFENDANTS**

**SUMMONS**  
ISSUED UNDER RULE 23(VIII) OF THE DEBTS RECOVERY  
TRIBUNAL (PROCEDURE) RULES, 1993.

To,  
1. **M/s Devraha Enterprises**, through its Proprietor Nirbhay Kumar,  
Registered Address- Village + Post Office- Sonchari, P.S.- Parwalpur,  
Bihar Sharif, Nalanda, PIN- 803114; **PAN: BJVPK2069L** (Proprietorship  
Firm/Defendant No.1)  
2. **Nirbhay Kumar**, Son of Sri Kishun Singh, Resident of Village + Post  
Office- Sonchari, P.S.- Parwalpur, Bihar Sharif, Nalanda, PIN- 803114;